

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 290

Date : 27.6.17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Ms. Charu D/o Ashok Arya, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court Bench, Jaipur is hereby accepted with effect from 19.06.2017(FN).

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013-I/ 1514

Date : 27.6.17

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. DIO, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website.
4. Concerned AOJ/AOs, Rajasthan High Court Bench, Jaipur.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Ms. Charu D/o Ashok Arya, 53-Nandwani Nagar, Near Hanuman Mandir, Sonapat- Haryana-121001.
8. Personal file.


REGISTRAR (ADMN.)